

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

2. I.A. 1811/2024

In

C.P. (IB)/796(MB)2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **22.04.2024**

NAME OF THE PARTIES: Tata Capital Financial Services Limited

VS

Akshay Sunil Shah

Appearance

For RP : Adv. Mahee Vohra i/b Link Legal

For FC : Adv. Akshay Sawant a/w Kunjita Shah i/b I V Merchant
and Co

SECTION 95(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 1811/2024

Ld. counsel for the RP submits that the report by the RP has been served on the FC as well as Personal Guarantor. Reply, if any, be filed within three weeks after serving copy to the other side. List on **17.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)